

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 6497 /A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Naharlagun.

Dated Guwahati, 8<sup>th</sup> December, 2021.

Sub:- **Casual Leave with station leave permission.**

Ref:- No. HC(IB) -IT/I/2018(Vol-I)/ Dated 06.12.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh has been granted **casual leave on 13.12.2021 with station leave permission from the afternoon of 11.12.2021 till 13.12.2021.**

A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

6499  
**Memo NO.HC.VII-21/2008(Pt.)/6498-1A, dated 8.12.2021**

Copy to:

1. Shri Yomge Ado, District & Sessions Judge, Tezu, Lohit District, Arunachal Pradesh.
2.  The Project Manager, Gauhati High Court.

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08/12/21  
**JT.REGISTRAR (VIGILANCE)**

Rolo